

Plant targetted and actuals are as follows:

	1996-97		1997-98	
	MoU Target	Actual (Prov.)	MoU Target	Actual (Prov.)
Net Profit/Loss (in crores) (before considering the financial reliefs granted by Government of India)	-272.69	-245.94	-257.33	-419.40
Saleable Steel ('000 tonnes)	2550	2136	2656	2250
Pig Iron ('000 tonnes)	301	647	301	521

(c) The total investments made in VSP since its inception from Government and other resources stood at Rs 8529 crores (as on 31.3.98).

(d) Land acquired for RINL (VSP) is 21729 acres which includes 1170 acres of land acquired on behalf of Indian Railways for providing Rail facilities to VSP.

(e) and (f) Yes, Sir. The cost benefit study done for the purpose of Public Investment Board (PIB) with base date of 1st Quarter 1994 showed an Internal Rate of Return of 5.3% presuming a 100% capacity utilisation.

Flights on Gulf Routes

2318. PROF. P.J. KURIEN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of flights operating in the Gulf-Trivandrum Sector;

(b) whether the Kuwait-Trivandrum Sector has been transferred to Kuwait Airlines;

(c) if so, the reasons therefor;

(d) whether the Government propose to take steps to operate more flights on this sector; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) The details are given in the enclosed Statement.

(b) and (c) Air India operates four frequencies per week between Kuwait and Trivandrum under a code-share/Block-Space arrangement with Kuwait Airways. These flights are operated with Kuwait Airways' aircraft. The 5th frequency is operated by Air India via Mumbai with its own aircraft.

(d) and (e) Further addition of flights on this sector will be based on the commercial judgement of the airlines depending upon traffic requirement and availability of aircraft capacity.

Statement*Details of Flights operating on Gulf-Thiruvananthapuram Sector*

From	Name of Airline	Frequency/Week
Abudhabi	Air India	4
Bahrain	Gulf Air Air India	3 (one via Abu- 1 Dhabi and one via Doha)
Dhahran	Air India	2
Doha	Qatar Airways Air India Gulf Air	3 1 1 (via Abu- Dhabi)
Dubai	Air India	5
Kuwait	Air India Kuwait Airways Air India/Kuwait Airways (Code-Share Flight)	1 (Via Doha) 4 4
Muscat	Oman Air Air India Air India/Gulf Air (Joint Venture)	5 2 3 (one origi- nating from Doha and one originating from Baharain)
Riyadh	Air India	2

Unauthorised Shops**Use of Defence Land**

2319. SHRI SOHANVEER SINGH: Will the MINISTER OF URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the number of unauthorised shops are in Mount Kailash area of East of Kailash; and

(b) the action taken and proposed to be taken by the Government to demolish these unauthorised shops and to fix the responsibility on the officials found involved?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) the information is being collected and will be laid on the Table of the Sabha.

2320. SHRI S.S. OWAISI: Will the Minister of DEFENCE be pleased to state:

(a) the total area of defence land at present in the country;

(b) the total defence land sold or leased out during the last three years;

(c) whether the Government propose to give this unutilised land for some useful purpose; and

(d) if so, the details thereof and the proposals, if any, received from the Government of Andhra Pradesh in that regard?